

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

**(IB)-131(ND)/2018**

**IN THE MATTER OF:**

**M/s. Nandan Construction**

**.... APPLICANT / PETITIONER**

**v.**

**Amrapali Centurian Park Pvt. Ltd.**

**....**

**RESPONDENT**

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 07.03.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**

**HON'BLE PRESIDENT**

**S. K. MOHAPATRA**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner(s):-

Mr. Nikilesh R., Mr. Alok Pandey and Mr.  
Navdeep Jain, Advocates

For the Respondent(s):-

Ms. Rati Tandon, Advocate

**ORDER**

For order, see (IB)-128(PB)/2018